

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 548/2024**

IN THE MATTER OF:

**News Item Titled "IIT Madras Study Reveals Presence Of ,Forever Chemicals, In Chennai
Lakes Drinking Water" Appearing In The Hindu Dated 07.04.2024**

Memo Of Parties

**News Item Titled "IIT Madras Study Reveals Presence Of ,Forever Chemicals, In Chennai
Lakes Drinking Water" Appearing In The Hindu Dated 07.04.2024**

VERSUS

- 1. Central Pollution Control Board**
Through its Member Secretary
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mncb.cpcb@nic.in RESPONDENT No.1
- 2. Tamil Nadu Pollution Control Board**
Through its Member Secretary
76, Mount salai, Guindy, Chennai-600032
Email: memsec@tnpcb.gov.in RESPONDENT No.2
- 3. Collector/ District Magistrate, Chennai**
Fourth Floor, M. Singaravelar Maaligar,
62, Rajaji Safari, Chennai Collectorate, Chennai-600001
Email: collrchn@nic.in RESPONDENT No.3
- 4. Ministry of Environment, Forest and Climate Change**
Through its Scretary
Indira Paryavaran Bhawan,
Jorbagh Road, New Delhi – 110003
Email: secy-moef@nic.in RESPONDENT No.4
- 5. Chennai Metro Water Supply and Sewerage Board**
Through its Managing Director, No. 1,
Pumping Station Road, Chintradipet, Chennai-2
Email: md@cmwssb.in/cmwssb@tn.gov.in RESPONDENT No.5